

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1420
ANSWERED ON:18.07.2014
TREATMENT OF POOR PATIENTS IN PRIVATE HOSPITALS
Roy Prof. Saugata

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has put in place any mechanism for monitoring the provisions for treatment of poor people/ economically weaker sections of society in the private hospitals, multi-speciality private hospitals and nursing homes which have been provided land at concessional rates;
- (b) if so, the details thereof along with the terms and conditions under which private hospitals/nursing homes are allotted land at concessional rates;
- (c) the instances of violation of the said terms and conditions by various private hospitals across the country which have come to the notice of the Government during the last three years and the current year State/UT-wise including Delhi, and the action taken/being taken by the Government against the defaulter hospitals; and
- (d) the other steps taken/proposed to be taken by the Government to ensure strict compliance of the laid down guidelines in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (d): Health is a state subject, no such information is maintained centrally. However, in so far as the Government of NCT of Delhi is concerned, the information is being collected and will be laid on the table of the House.